

Central Administrative Tribunal  
Principal Bench.

6

O.A. No. 1155 of 1999  
M.A. No. 2425 of 1999

New Delhi, dated this the 15th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Major M.R. Penghal (TC-31290K),  
R/o 99, Defence Colony,  
Hisar-125001, ..... Applicant  
Haryana.

(None appeared)

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence (RM AG),  
South Block,  
New Delhi-110011.

2. Commandant,  
Army Postal Service Centre,  
Kamptee APO  
C/o 56, APO, New Delhi.


... Respondents

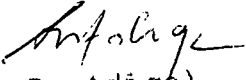
(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant has filed M.A. no. 2425/99 seeking  
withdrawal of O.A. No. 1155/99. M.A. No. 2425/99 is  
allowed and the O.A. is dismissed as withdrawn.

  
(Mrs. Lakshmi Swaminathan)  
Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

/GK/